


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/176/ (IB)/2017
NAME OF THE PETITIONER(S) : LAFARGE AGGREGATES & CONCRETE I PVT LTD
NAME OF THE RESPONDENT(S) : MARG LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	V. J. ARUL RAJ	Counsel for Respondent	

ORDER

Petitioner Counsel absent. Counsel for Respondent present. **Registry** is directed to issue a fresh notice to the Petitioner for his appearance for making his submission. Put up on 28.08.2017 at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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